

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

ORIGINAL APPLICATION NO.153 of 2020 (SZ)

SUO MOTU Based on the News Item in
Times of India Newspaper,
Chennai edition dated 30.07.2020,
“ Raw Sewage , Encroachments
Continue to threaten Lake” .

Vs

The Chief Secretary to
Government of Tamil Nadu,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu -600 009 & others.

...Respondents

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**Filed by
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.**

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FEDERAL BUREAU OF INVESTIGATION

ORIGINAL REPLICATION NO. 100-100000

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**BEFORE THE NATIONAL GREEN TRIBUNAL
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ORIGINAL APPLICATION NO. 153 of 2020 (SZ)

Tribunal on its own motion SUO MOTU
Based on the News Item in Times of India Newspaper,
Chennai edition dated 30.07.2020, " Raw Sewage ,
Encroachments Continue to threaten Lake"

...Applicant

Vs

1.The Chief Secretary to Government of Tamil Nadu,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu -600 009 and 22 others.

...Respondent(s)

**REPORT FILED ON BEHALF OF THE RESPONDENT –
TAMIL NADU POLLUTION CONTROL BOARD**

I, R.Sarasvani, D/o. Thiru. Raghavan , Hindu, aged about 57 years, having my office at No. 76, Mount Salai, Guindy, Chennai - 600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Status Report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (Southern Zone) in its order dated 11.08.2021 has directed as follows :

San. 3/12/2021
**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.**

“Para 11: The Pollution Control Board is also directed to file an independent report regarding the same and ascertain as to whether any waste from the nearby industries functioning in and around the Korattur lake were dumping the waste into the korattur lake without making their own arrangements for disposal of the same as required under the Solid Waste Management Rules, 2016 and if so, they are directed to identify such industries and then take appropriate action against them and file the action taken report before this Tribunal including the imposition of environmental compensation for such violation.

3. It is respectfully submitted that, in due compliance of the Hon'ble NGT(Sz) order 11.08.2021, the DEE, Ambattur has reported the following:

- I. No industrial wastes are being dumped in the Korattur lake as envisaged in the news paper clippings.
- II. The municipal solid wastes generated from the Ambattur Industrial Estate are collected by M/s. CAIIUC and stored in the temporary transit yard which belongs to the Public Works Department, located near the north phase SIDCO sewage treatment plant and sent to the Greater Chennai Corporation for further process. The temporary transit yard has been closed and the municipal solid wastes were completely removed and kept vacant at present.

dlaw
03/12/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

III. The municipal solid wastes collected from the Ambattur industrial estate are being stored in the temporary transit yard, located near the south phase SIDCO sewage treatment plant in SIDCO land and sent to the Greater Chennai Corporation for further process.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

dlan 03/12/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, R.Sarasvani D/o. Thiru. Raghavan working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

dlan 03/12/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

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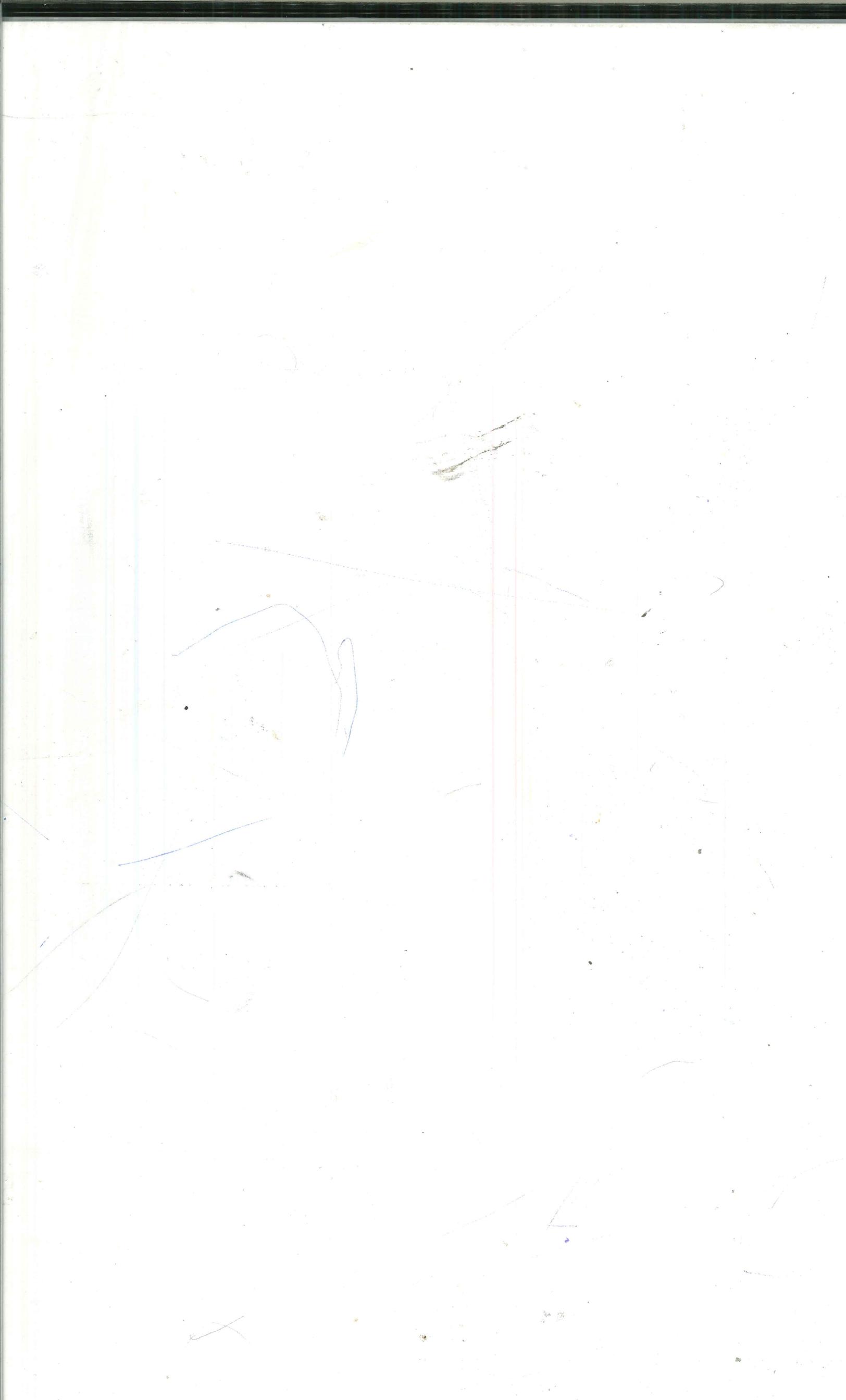
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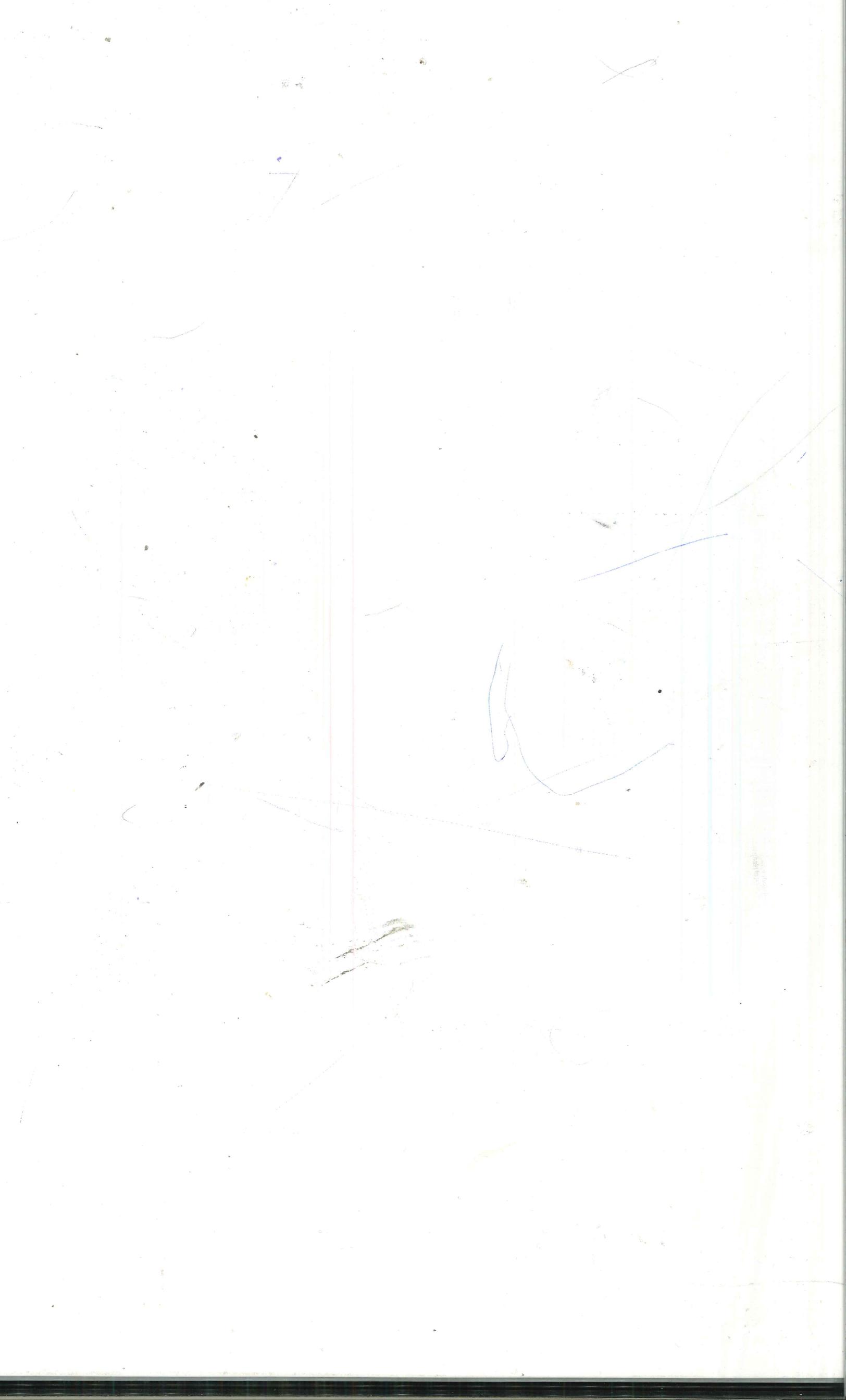
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APPENDIX

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**REPORT FILED ON BEHALF OF
THE RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD.**

**Advocate for Respondent :T NPCB
Thiru. S. Sai Sathya Jith**

Date:06.12.2021

Date hearing on :22.12.2021

